

ORISSA HIGH COURT
FILING REPORT AS ON :03/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/26919/2026 BLAPL/9080/2026	RUPAREL BANSAL RADHIKABEN VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /93 /2026 SPECIAL JUDGE, KANTABANJI(Balangir) Spl/0000006/2026	
2	D-BLAPL/26921/2026	SAROJ KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK AOR202200012672C202600029 ()	
3	D-BLAPL/26922/2026	SADASHIBA JENA @ SADASIVA JENA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHANDARIPOKHARI /146 /2022 ()	AOR20220001558C202600174
4	D-BLAPL/26924/2026	BABULA NAYAK VS STATE OF ODISHA	PRABHAKAR SABAT VS	MARKAT NAGAR /256 /2026 ()	AOD20260000172C202600093
5	D-BLAPL/26925/2026	PUPU @ SOUMYARANJAN SWAIN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	CUTTACK SADAR /444 /2026 ()	
6	D-BLAPL/26927/2026 BLAPL/9068/2026	BALAKRUSHNA MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /63 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh) ST/0000022/2023	
7	D-BLAPL/26928/2026	KESHAB KANHAR VS STATE OF ODISHA	MAHES DAS VS	/ /0 ()	
8	D-BLAPL/26929/2026	NARENDRA@PRINCE NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	GOPALPRASAD /202 /2026 ()	AOR20220001648C202600058
9	D-BLAPL/26930/2026	THAKUR PATRA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH SADAR /319 /2025 ()	AOR20220001487C202600121
10	D-BLAPL/26932/2026	HARSA BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	BAUNISUNI /56 /2025 ()	
11	D-BLAPL/26942/2026	ARMAN KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /139 /2026 ()	

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12	D-BLAPL/26943/2026	JISHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /139 /2026 () //	
13	D-BLAPL/26944/2026	ASUTOSH BALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /235 /2026 () //	
14	D-BLAPL/26945/2026	AFTAB ALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /139 /2026 () //	
15	D-BLAPL/26957/2026	SUNARAM TAMSOY VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /64 /2026 () //	
16	D-BLAPL/26958/2026	BHAJAMANA BHOI VS STATE OF ODISHA	SURYAKANTA DASH VS	BYREE /140 /2025 () //	
17	D-BLAPL/26962/2026	NARESH PRADHAN VS STATE OF ODISHA	BIKASH KARNA VS	TIKABALI /104 /2026 () //	
18	D-BLAPL/26967/2026	SANKAR SARKAR VS STATE OF ODISHA	NISHIKANTA MISHRA VS	EOW,BHUBANESWAR /25 /2023 () //	
19	D-BLAPL/26971/2026	BASANTA KUMAR DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
20	D-BLAPL/26972/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	/ / () //	AOD20220004020C202600049
21	D-BLAPL/26982/2026	RANJIT SAHANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /179 /2024 () //	
22	D-BLAPL/26993/2026	PRAKASH DEEP VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	/ /0 () //	
23	D-BLAPL/26996/2026	SANDIP @ SANDEEP PATTANAYAK	ASHREET BEHERA	R.UDAYAGIRI /96 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/26997/2026	KATHIA @ BHABANI SHANKAR MAHAL	JAYANTA KUMAR MAJHI	SORO /901 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/27001/2026	AJIT KANHAR	SK. ZAFARULLA	MANAMUNDA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/27006/2026	ASHOK SUNA	MANAS KUMAR CHAND	MUDANPUR RAMPUR /201 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/27009/2026	SATYABRATA PARIDA	MAHES DAS	CANTONMENT ROAD /259 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/27010/2026	BUDHIA @ CHEPA @ BUDHIRAM SWAIN	ASHOK KUMAR JENA	KISSANNAGAR PS /67 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/27011/2026	PRITI RANJAN SAHOO	ASIT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/27018/2026	ARIF MIRAZUDDIN PATHAN	MANORANJAN ACHARYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/27019/2026	PRADEEP MEHER	JAGABANDHU SAHU	//	AOR20220001487C202600122
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/27020/2026	HIMANSU SEKHAR ROUT	SANTOSH KUMAR DWIVEDY	CHHEND /172 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/27021/2026	OMM KUMAR MUKHI	KARTIK CHANDRA TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/27022/2026	SUBASH SAHU	JUGALA KISHORE PANDA	/ /0	
		VS	VS	()	

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35	D-BLAPL/27023/2026	STATE OF ODISHA KUNUR @ HASAN KHAN VS	AMULYA RATNA PANDA VS	// BARAMBA /186 /2026 ()	
36	D-BLAPL/27024/2026	STATE OF ODISHA SATYABAN RANA @ SATYBANA RANA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /394 /2026 ()	
37	D-BLAPL/27025/2026	STATE OF ODISHA RUDRA NARAYAN DAS @ HEMALA VS	AMULYA RATNA PANDA VS	// REMUNA /159 /2026 ()	
38	D-BLAPL/27031/2026	STATE OF ODISHA RAHUL NAIK VS	AMLAN MOHANTY VS	// BARBIL /239 /2026 ()	
39	D-BLAPL/27032/2026	STATE OF ODISHA SHYAM @ NOSHIPREM MANOHARI VS	RANJAN KUMAR NAYAK VS	// BRAJARAJNAGAR /167 /2026 ()	
40	D-BLAPL/27034/2026	STATE OF ODISHA ASHOK SA VS	SARAT KUMAR JENA VS	// AMBABHONA /142 /2026 ()	
41	D-BLAPL/27043/2026	STATE OF ODISHA KARNA NAYAK VS	PARTHA SARATHI DAS VS	// KHURDA MODEL /220 /2026 ()	AOD20240000364C202600214
42	D-BLAPL/27046/2026	STATE OF ODISHA DHANESWAR HANTAL @ DHANESH HANTAL VS	MANGU NANDY VS	// Judambo /31 /2026 ()	
43	D-BLAPL/27048/2026	STATE OF ODISHA NIRMAL GHOSH VS	SUKANTA KUMAR NAYAK (2) VS	// SECTOR-15 /40 /2022 ()	
44	D-BLAPL/27050/2026	STATE OF ODISHA DEEPAK KHADIA VS	RANJAN KUMAR NAYAK VS	// LAIKERA /76 /2026 ()	
45	D-BLAPL/27051/2026	STATE OF ODISHA SRIKANTA BARIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// RAGHUNATHPALI /21 /2024 () //	

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46	D-BLAPL/27056/2026	HIMANSHU SEKHAR SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	BAISINGA /359 /2025 () //	
47	D-BLAPL/27058/2026	SUNIL BHAGAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// () //	AOD20240000587C202600161
48	D-BLAPL/27060/2026	KUBER NAG VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /4 /2026 () //	
49	D-BLAPL/27064/2026	DAUDA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /74 /2026 () //	
50	D-BLAPL/27068/2026	JATIA @ SOMANATH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURI SADAR /266 /2026 () //	
51	D-BLAPL/27072/2026	SONU MANDAL@TINGA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /86 /2026 () //	AOD20240000587C202600162
52	D-CMP/41878/2026	DAMAYANTI PANDA VS THE CENTRAL WAREHOUSING CORPORATION	DHANANJAYA MUND VS	// () //	AOR20220001492C202600209
53	D-CMP/41904/2026	BANAWARI LAL NEWATIA VS JAINA NAIK	ANSHUMAN DAS VS	// () //	
54	D-CMP/41917/2026	ANITA PARIDA VS BANSIDHAR SAMAL	HARISH CHANDRA SAHOO VS	// () //	
55	D-CMP/41942/2026	BANAWARI LAL NEWATIA VS MINAKI KHUNTIA	ANSHUMAN DAS VS	// () //	
56	D-CMP/41955/2026	MAHESWAR BARIK @ PASAYAT VS NARAYAN BARIK @ PASAYAT	SUJAY SHANKER SINGHDEO VS	// () //	AOD20230000313C202600034
57	D-CMP/41959/2026	BANAWARI LAL NEWATIA	ANSHUMAN DAS	//	

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		VS	VS	0	
		JHARANA KUHUNTA		//	
58	D-CMP/41971/2026	SANDAKA DAMAYANTI	P. V. BALAKRISHNA	//	
		VS	VS	0	
		KAMARAPU PREMAMMA		//	
59	D-CMP/41992/2026	S. K. ARMAN	AMIT PRASAD BOSE	//	
		VS	VS	0	
		SUDARSHAN DALEI		//	
60	D-CMP/42010/2026	APLANA @ALPANA BINDHANI	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
		LAXMI DAS		//	
61	D-CONTC/41840/2026	BIKRAM KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//			
62	D-CONTC/41841/2026	BANITA MOHAPATRA	ADV.	//	
		VS	VS	0	
		DR.SUSHANT NAYAK, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, GANJAM//			
63	D-CONTC/41851/2026	K.GOPI KRISHNA DORA	KULADA NANDA DAS	//	
		VS	VS	0	
		BHABANA SAHU, INCHARGE B.E.O., BHATLI		//	
64	D-CONTC/41852/2026	BASUDEV MAHANANDA	KULADA NANDA DAS	//	
		VS	VS	0	
		BHABANA SAHU, INCHARGE B.E.O., BHATLI		//	
65	D-CONTC/41855/2026	BISHNU CHARAN MALIK	SOUMYA MISHRA	//	
		VS	VS	0	
		KALPANA DAS, TAHASILDAR, BALIAPATNA		//	
66	D-CONTC/41856/2026	RANJAN KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		BISHAL SINGH, IAS		//	
67	D-CONTC/41858/2026	BASANTA KUMAR BEHERA	ADV.	//	AOR20220004309C202600048
		VS	VS	0	
		ADITYA DIPANKAR SARANGI, TAHSILDAR, BEGUNIA		//	
68	D-CONTC/41859/2026	ABDUL SAHID KHAN	SAROJA KANTA SAMAL	//	AOR20250001113C202600064
		VS	VS	0	

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69	D-CONTC/41860/2026	DR.N.THIRUMALA NAIK, IAS, COMMISSIONER-CUM-SECY. SCHOOL AND MASS EDUCATION DEPTT. SHESADEV SINGH VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
70	D-CONTC/41861/2026	RATNAKAR SAHOO VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
71	D-CONTC/41862/2026	PRAMOD KUMAR BISOI VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
72	D-CONTC/41864/2026	UMESH CHANDRA DAS VS SHUBHA SARMA, IAS	ADV. VS	// 0 //	
73	D-CONTC/41866/2026	NIRMAL KUMAR ACHARYA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
74	D-CONTC/41869/2026	NARAYAN MALLIK VS MRUTYUNJAYA TRIPATHY, OAS. TAHASILDAR, BHUBANESWAR	AJAYA KUMAR TRIPATHY VS	// 0 //	
75	D-CONTC/41871/2026	PRAVAT KUMAR SARANGI VS MRUTYUNJAYA TRIPATHY, OAS. TAHASILDAR, BHUBANESWAR	AJAYA KUMAR TRIPATHY VS	// 0 //	
76	D-CONTC/41873/2026	SOUMYARANJAN PARIDA VS MRUTYUNJAYA TRIPATHY, OAS. TAHASILDAR, BHUBANESWAR	AJAYA KUMAR TRIPATHY VS	// 0 //	
77	D-CONTC/41875/2026	MANAGING COMMITTEE OF DAMODAR GIRLS HIGH SCHOOL, KONARK VS N.S. THIRAMALA NAYAK, COMM., CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR	ADV. VS	// 0 //	
78	D-CONTC/41879/2026	DEBASHIS MISHRA VS GIRISH S. N., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, SECRETARIAT BUILDING	ADV. VS	// 0 //	AOR20220001535C202600266
79	D-CONTC/41881/2026	KAMAL LOCHAN RAJ VS GIRISH S. N., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, SECRETARIAT BUILDING	ADV. VS	// 0 //	AOR20220001535C202600264

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80	D-CONTC/41883/2026	BHIM CHARAN TUDU VS GIRISH S. N., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, SECRETARIAT BUILDING	ADV. VS	// 0	AOR20220001535C202600265
81	D-CONTC/41884/2026	UPMANYU ROUT VS BHUPENDRA SINGH POONIA, I.A.S	ADV. VS	// 0	
82	D-CONTC/41886/2026	DURGA CHARAN MOHAPATRA VS ASWINI KUMAR DAS, EXECUTIVE OFFICER DHENKANAL MUNICIPALITY	ADV. VS	// 0	
83	D-CONTC/41888/2026	MAYA BEHERA VS PROFESSOR JAGNESHWAR DANDAPAI VICE CHANCELLOR, ULKAL UNIVERSITY	ADV. VS	// 0	AOD20260000117C202600055
84	D-CONTC/41889/2026	ANIL KUMAR BISWAL VS GIRISH S. N., PANCHAYATI RAJ AND DRINKING WATER DEPARTMENT, SECRETARIAT BUILDING	ADV. VS	// 0	AOR20220001535C202600263
85	D-CONTC/41890/2026	SARAT KUMAR BEHERA VS BHASKAR JYOTI SARMA, ADDITIONAL CHIEF SECY., FOREST AND ENVIRONMENT DEPTT./SECRETARIAT BUILDING	ADV. VS	// 0	AOR20220001535C202600262
86	D-CONTC/41897/2026	PRADEEP KUMAR SAMANTRAY VS GYANENDRA PRATAP SINGH, DIRECTOR GENERAL, CRPF, NEW DELHI	RABI NARAYAN BEHERA VS	// 0	
87	D-CONTC/41905/2026	PRATIBHA PRUSTY VS B.PARAMESWARAN, IAS	DR. JITENDRA KUMAR LENKA VS	// 0	
88	D-CONTC/41908/2026	MANDAKINI MEHER VS MS. ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SWAGAT KUMAR SAHU VS	// 0	AOR20250001113C202600065
89	D-CONTC/41910/2026	SNEHALATA PRADHANI VS MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	SWAGAT KUMAR SAHU VS	// 0	AOR20250001113C202600066
90	D-CONTC/41921/2026	BANSHIDHAR KHATUA VS DISTRICT EDUCATION OFFICER, MAYURBHANJ	ADV. VS	// 0	
91	D-CONTC/41927/2026	KSHIRASAGAR MAHARA	ADV.	//	

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		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE, BALANGIR		//	
92	D-CONTC/41929/2026	INDRAMANI MOHANTY	ADV.	//	
		VS	VS	0	
		DISTRICT EDUCATION OFFICER, ANGUL		//	
93	D-CONTC/41951/2026	JYOSHINARANI PANDA	SWAGAT KUMAR SAHU	//	AOR20250001113C202600067
		VS	VS	0	
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.		//	
94	D-CONTC/41954/2026	KRUSHNA CHANDRA PARIDA	ADV.	//	
		VS	VS	0	
		DISTRICT EDUCATION OFFICER, MAYURBHANJ		//	
95	D-CONTC/41962/2026	JOYCE DUNG DUNG	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR, IAS		//	
96	D-CONTC/41968/2026	SHANKAR SENDRIYA	BIBHUTI KESHARI BISWAL	//	
		VS	VS	0	
		NISHIKANT TETE, EXECUTIVE OFFICER, JHARSUGUDA MUNICIPALITY, JHARSUGUDA		//	
97	D-CONTC/41978/2026	MINAKETAN PADHAN	ADV.	//	
		VS	VS	0	
		PABITRA MOHAN BARIK, (OES), DISTRICT EDUCATION OFFICER, KENDRAPARA		//	
98	D-CONTC/41993/2026	DR.SARAT KUMAR SAHOO	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		PROF. CHANDI PRASAD NANDA, VICE CHANCELLOR, UTKAL UNIVERSITY, BHUBANESWAR		//	
99	D-CONTC/42059/2026	NALINIPRAVA SABAT	SUDHANSU SEKHAR JENA	//	
		VS	VS	0	
		MANORANJAN SAHU, O.A.S.(1), SUB COLLECTOR CUM ADDL. SETTLEMENT OFFICEER, KHORDHA		//	
100	D-CRLA/26970/2026	GADEI MUNDA	BHARAT BHUSAN ROUTRAY	PALLAHARA /35 /1997	
		VS	VS	0	
		STATE OF ODISHA		//	
101	D-CRLA/27000/2026	PRADEEP DAS	ASHREET BEHERA	GOPALPUR /108 /2024	
		VS	VS	0	
		STATE OF ODISHA		//	
102	D-CRLA/27008/2026	TEZRAT AHAMAD KHAN	SK. ZAFARULLA	SAHID NAGAR P.S. /373 /2015	
		VS	VS	0	

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103	D-CRLA/27017/2026	STATE OF ODISHA PRATAP PATTNAIK VS	AJAYA KUMAR NANDA VS	// PADAMPUR /44 /2017 ()	
104	D-CRLA/27044/2026	STATE OF ODISHA KRUSHNA MAJHI VS	DEBASIS SARANGI VS	// TIKIRI /127 /2022 ()	
105	D-CRLA/27053/2026	STATE OF ODISHA PRADEEP YADAV VS	SANJIT MISHRA VS	// PURI SADAR /552 /2025 ()	
106	D-CRLA/27069/2026	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	DEBASMAN DAS VS	// COLLIERY /279 /2020 ()	
107	D-CRLMC/26934/2026	STATE OF ODISHA PURNA CHANDRA JENA VS	ANITA SAHOO VS	// REMUNA /139 /2020 ()	
108	D-CRLMC/26935/2026 CRLMC/3173/2026	STATE OF ODISHA MANOJ KHARSEL@ONKAR KHARSEL VS	SAROJ KUMAR DASH VS	// RENGALI /27 /2001 J.M.F.C.LAKHANPUR(Jharsuguda) GR/0000329/2001	
109	D-CRLMC/26939/2026 CRLMC/3175/2026	STATE OF ODISHA MANOJ NAIK VS	HIMSHI KATIKIA VS	ODAGAON /133 /2020 NYAYADHIKARI GRAM NYAYALAYA, ODAGAON(Nayagarh) GR/0000178/2020	
110	D-CRLMC/26941/2026 CRLMC/3177/2026	STATE OF ODISHA ASISH KUMAR BASANTARAY VS	DR. BINODA KUMAR MISHRA VS	ENERGY PS (CUTTACK) /43 /2016 1ST A.D.J., CUTTACK(Cuttack) Spl/0000045/2016	
111	D-CRLMC/26949/2026	STATE OF ODISHA SADANANDA BOE @ BAY VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()	
112	D-CRLMC/26954/2026	STATE OF ODISHA PRASHANT KUMAR SAHU@PRASANTA SAHU VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /44 /2023 ()	
113	D-CRLMC/26961/2026	STATE OF ODISHA SUBHASIS KARNA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// TUMUDIBANDHA /108 /2024 ()	AOD20240000012C202600265

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114	D-CRLMC/26965/2026	RAJ KUMAR RANA VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /175 /2025 () //	
115	D-CRLMC/26966/2026	SANJIB@SANJEEB KUMAR GIRI VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /346 /2026 () //	
116	D-CRLMC/26978/2026	AMRESH KUMAR SINGH@AMRESH SINGH VS MAHARANA ENTERPRISES	PARTHA SARATHI DAS VS	/ / () //	AOD20240000364C202600213
117	D-CRLMC/26980/2026	LALAT KESHARI ACHARYA VS STATE OF ODISHA	DURGA PRASANA DAS VS	LAXMISAGAR P.S. /241 /2019 () //	
118	D-CRLMC/26983/2026	K. BABULA REDY @ KARNAMU BABULA REDDY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	DIGAPAHANDI /26 /2017 () //	
119	D-CRLMC/26999/2026	ASIQUE ALLI KHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
120	D-CRLMC/27028/2026	PURNA CHANDRA DAS VS STATE OF ODISHA	SWAGATIKA SAHOO VS	REMUNA /93 /2026 () //	
121	D-CRLMC/27033/2026	RAJENDRA SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BIDANASI /184 /2007 () //	
122	D-CRLMC/27035/2026	MADHUSMITA NAYAK VS STATE OF ODISHA	SUBHAM SATAPATHY VS	EOW,BHUBANESWAR /17 /2025 () //	
123	D-CRLMC/27038/2026	ULI @ LAXMIPRIYA PRADHAN VS STATE OF ODISHA	BASUDEV MISHRA VS	SARANAKUL /115 /2023 () //	
124	D-CRLMC/27040/2026	RANJIT BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	MACHHKUND /98 /2020 () //	AOR20220001298C202600051
125	D-CRLMC/27042/2026	RANJIT BAGH	AMIT KUMAR SAHU	MACHHKUND /112 /2020	AOR20220001298C202600052

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/27045/2026	SHASHIKANTA BARAL @ SUBHA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /261 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/27047/2026	MADHUSMITA NAYAK	SUBHAM SATAPATHY	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/27049/2026	SHASHIKANTA BARAL @ SUBHA	AMLAN SHAKTI PAUL	INFOVALLY UPD BHUBANESWAR /270 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/27055/2026	MADHUSMITA NAYAK	AAYUSH KUMAR	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/27062/2026	MADHUSMITA NAYAK	AAYUSH KUMAR	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/27063/2026	SUMANTA KHATUA	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/27066/2026	MANOJ KUMAR HUI	PRAVASH CHANDRA JENA	JALESWAR /561 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/27070/2026	MADHUSMITA NAYAK	AAYUSH KUMAR	EOW,BHUBANESWAR /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMP/26933/2026	BIJAY KUMAR SAHOO	KARUNAKAR GAYA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/26940/2026	BAPU DASH	GIRIDHARI SINGH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/26951/2026	HARIHAR PRUSTY	PRATAP CHANDRA MISHRA	/ /0	
		VS	VS	()	

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137	D-CRLMP/26953/2026 CRLMP/1381/2026	THE STATE OF ODISHA DEBASREETA MOHANTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// CHAULIAGANJA /197 /2025 ()	
138	D-CRLMP/26987/2026	LAXMI PRIYA MOHANTY VS STATE OF ODISHA	MANAS CHAND VS	// / /0 ()	
139	D-CRLMP/27003/2026	GANESWAR PADHIARY VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// / / ()	AOD20240000586C202600254
140	D-CRLMP/27004/2026	SANDHYARANI BHOI VS STATE OF ODISHA	LAXMAN BHOI VS	// / /0 ()	
141	D-CRLMP/27005/2026	GITARANI BARIK VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	// JALESWAR /221 /2026 ()	AOR20220003422C202600109
142	D-CRLMP/27016/2026	VICTIM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// / /0 ()	
143	D-CRLREV/26926/2026	DANDAPANI BISWAL VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// ADVA /128 /2020 ()	
144	D-CRLREV/26960/2026	SAURIN BHATT@SAURIN G BHATT VS STATE OF ODISHA	SOUMYA MISHRA VS	// MAHILA P.S. BUXIBAZAR /78 /2023 ()	
145	D-CRLREV/26994/2026	BICHITRANANDA MAHAKUD VS STATE OF ODISHA	DEBASISH SAMAL VS	// BAISINGA /185 /2025 ()	
146	D-CRLREV/27037/2026	SAMBEET RAY VS SOUMENDRA NAYAK	PRATIK DASH VS	// / /0 ()	
147	D-CRLREV/27052/2026	BABU SAMAL @ DEEPAK SAMAL VS STATE OF ODISHA	BALARAM NAYAK VS	// MARINE PS AT JAMBO /64 /2026 ()	

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148	D-FAO/41900/2026	PARUL NUNIA VS UNION OF INDIA	SATYABAN SAHOO VS	// () //	
149	D-JCRLA/26986/2026 JCRLA/234/2026	MANGAL@LAXMAN SOREN VS STATE OF ODISHA	ADV. VS	HARICHANDANPUR /62 /2023 A.D.J.,KEONJHAR(Kendujhar) ST/0000068/2023	
150	D-JCRLA/26989/2026 JCRLA/235/2026	SUSHANTA NAIK@GENDA VS STATE OF ODISHA	ADV. VS	PATNA /226 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000008/2025	
151	D-JCRLA/26991/2026 JCRLA/236/2026	BARIKA SAHU VS STATE OF ODISHA	ADV. VS	AMBADOLA /109 /2021 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUTTACK(Rayagada) TR/0000025/2022	
152	D-JCRLA/26995/2026 JCRLA/237/2026	SANJAY PARIHAL VS STATE OF ODISHA	ADV. VS	KEONJHAR TOWN /445 /2025 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) ST/0000031/2025	
153	D-JCRLA/26998/2026 JCRLA/238/2026	ILAMA DALABEHERA VS STATE OF ODISHA	ADV. VS	SERANGO /85 /2022 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati) ST/0000019/2023	
154	D-JCRLRV/27039/2026 JCRLRV/6/2026	BHUBAN MOHAN CHALLAN VS STATE OF ODISHA	ADV. VS	KOTPAD /86 /2013 A.D.J.,JEYPORE(Koraput) CRA/0000039/2014	
155	D-MACA/42049/2026	DAITARI PRADHANI VS DHANAMATI DURGA	DHANANJAYA MUND VS	// () //	AOR20220001492C202600210
156	D-MATA/41920/2026	BISWAJEET DAS VS MANASI MANJARI DHIR @ DAS	BRAJARAJ PRUSTI VS	// () //	
157	D-MATA/41983/2026	D. PRASANT KUMAR VS SUNANDA PATRO	UMA CHANRAN MISHRA VS	// () //	
158	D-OTAPL/42042/2026	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL TAXES, BALASORE VS M/S. NESCO UTILITY, BALASORE	THE HON. B. K. SINGH (JR. STANDING COUNSEL) VS	// () //	
159	D-RPFAM/41936/2026	DEBAJANI BAHINIPATI	ANKITA MUKHERJI	//	

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160	D-RSA/42032/2026	VS DR. PRIYADARSHI BAHINIPATI PRASANNA KUMAR BAGH	VS PRASANTA KUMAR SATAPATHY	0 // //	
161	D-TRP(C)/42004/2026	VS COLLECTOR, SAMBALPUR NALINI DAS@OJHA	VS AMIT PRASAD BOSE	0 // //	
162	D-TRPCRL/27012/2026	VS GEETANJALI DAS@GITANJALI DAS RAJESH KUMAR MOHARANA	VS SANAT KUMAR DAS	0 // / 0	
163	D-WA/41915/2026	VS YAJNASENI OJHA STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000194C202600313
164	D-WA/41943/2026	VS PABITRA CHANDRA MOHANTY STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000172C202600298
165	D-WA/41946/2026	VS PRAKASH CHANDRA SAHOO STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000194C202600314
166	D-WA/41947/2026	VS NIHAR RANJAN ROUTRAY STATE OF ODISHA	VS SATYABRATA MOHANTY, A.G.A.	0 // //	LOD20240000200C202600298
167	D-WA/41950/2026	VS KHATU DALAI PRINCIPAL SECRETARY OF PANCHAYATI RAJ AND DEPT OF PWSH	VS DEB KUMAR WISHA	0 // //	LOD20240000172C202600299
168	D-WA/42018/2026	VS BISWANATH DAS ODISHA RURAL HOUSING AND DEVELOPMENT CORPORATION Ltd	VS BANKA KUMAR Sahoo	0 // //	AOR20240000004C202600055
169	D-WP(C)/41835/2026 WP(C)/28749/2026	VS BANDANA KAR SHREE RANISATI MINING, KOLKATA	VS AVIJIT PATNAIK	0 // //	
170	D-WP(C)/41836/2026	VS MAHANADI COALFIELDS LIMITED, SAMBALPUR SAROJ KUMAR PANI	VS BANSHIDHAR SATAPATHY	0 // //	

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171	D-WP(C)/41837/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	BANSHIDHAR SATAPATHY VS	// // 0	
172	D-WP(C)/41838/2026 WP(C)/28720/2026	STATE OF ODISHA RAMANATH TRIPATHY VS	HARA PRASAD PANDA VS	// // 0	AOR20220001711C202600024
173	D-WP(C)/41839/2026	STATE OF ODISHA NARENDRA LENKA VS	KISHORE KUMAR MISHRA VS	// // 0	AOD20250000498C202600075
174	D-WP(C)/41842/2026	STATE OF ODISHA PRATAP CHANDRA MAHANTA VS	BISWAJIT SAHOO VS	// // 0	
175	D-WP(C)/41843/2026 WP(C)/28789/2026	STATE OF ODISHA ARAKHITA PRADHAN VS	IPSIT AUROBINDO ACHARYA VS	// // 0	
176	D-WP(C)/41844/2026	STATE OF ODISHA SUNAMANI BEHERA @ SUNA BEHERA VS	GIRIDHARI SINGH VS	// // 0	
177	D-WP(C)/41845/2026	STATE OF ODISHA SK IMTEAZ MOHAMMAD VS	GYANA RANJAN NAYAK VS	// // 0	
178	D-WP(C)/41846/2026	THE AUTHORIZED OFFICER, UNION BANK OF INDIA BIKASH KUMAR ACHARY VS	THE AUTHORIZED OFFICER, UNION BANK OF INDIA BHABANI PRASAD MOHANTY VS	// // 0	
179	D-WP(C)/41847/2026	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK MANAGING COMMITTEE OF GRAM PANCHAYAT HIGHSCHOOL, KESWAPUR VS	THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK HUSCHOM, KESWAPUR VS	// // 0	
180	D-WP(C)/41848/2026	STATE OF ODISHA ASIT KUMAR MOHANTY VS	BIRAJA PRASANNA DAS VS	// // 0	
181	D-WP(C)/41849/2026	STATE OF ODISHA RINA RANI SAHOO VS THE COMMISSIONER, CGST, CX AND CUSTOMS	GOURAV KUMAR ROY CHOUDHURY VS	// // 0 //	AOD20220003611C202600059

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182	D-WP(C)/41850/2026	MANAGING COMMITTEE OF SANTIPRIYA HIGH SCHOOL, KONDARAIPUR, NAYAGARH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS HARSHWALI	// 0 //	
183	D-WP(C)/41853/2026	MANAGING COMMITTEE OF LAXMINARAYAN HIGH SCHOOL, KONDARAIPUR, NAYAGARH VS STATE OF ODISHA	HS CHOK, KONDARAIPUR, NAYAGARH VS HARSHWALI	// 0 //	
184	D-WP(C)/41854/2026	ARCHITA RANI PANDA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS HARSHWALI	// 0 //	
185	D-WP(C)/41857/2026	RATNAKAR JENA VS STATE OF ODISHA	DILIP KUMAR SAHU VS HARSHWALI	// 0 //	AOR20220001727C202600095
186	D-WP(C)/41863/2026	OKILA SWAIN VS UNION OF INDIA	DHANANJAYA MUND VS HARSHWALI	// 0 //	AOR20220001492C202600208
187	D-WP(C)/41865/2026 WP(C)/28807/2026	NARESH KUMAR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS HARSHWALI	// 0 //	
188	D-WP(C)/41867/2026	NRUSINGHA CHARAN MOHANTY VS STATE OF ODISHA	AJAYA KUMAR TRIPATHY VS HARSHWALI	// 0 //	
189	D-WP(C)/41868/2026	AGENCY MARKETING CO-OPERATIVE SOCIETY, KANDHAMAL VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	PRAGYAN PARAMITA MOHANTY VS HARSHWALI	// 0 //	
190	D-WP(C)/41870/2026	SURESH KUMAR SAHU VS STATE OF ODISHA	JAYASHREE BISWAL VS HARSHWALI	// 0 //	
191	D-WP(C)/41872/2026	ALOK KUMAR PARIDA VS STATE OF ODISHA	PRAGYAN PARAMITA MOHANTY VS HARSHWALI	// 0 //	
192	D-WP(C)/41874/2026	JASOBANT SAHOO VS STATE OF ODISHA	JAYASHREE BISWAL VS HARSHWALI	// 0 //	
193	D-WP(C)/41876/2026	PRANATI MOHANTY	SUDHANSHU SEKHAR PRATAP	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/41877/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE HEAD, CHOLAMANDALAM INV FIN CO LTD., CUTTACK		//	
195	D-WP(C)/41880/2026	YATRA OMMKAR, KHORDHA	SANJAY KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/41882/2026	M/S.GEPL-GKR-JV,NAYAPALLI, BHUBANESWAR	SOUMIK SPANDAN TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/41885/2026	GADADHARA JENA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/41887/2026	PURNA PRADEEP MUDULI	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/41891/2026	TUNA BEHERA	ASHIT KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/41892/2026	SUSHILA NAIK	SASMITA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/41893/2026	M/S. BARBRIK PROJECT LIMITED	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600186
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/41894/2026	UNION OF INDIA	MILLON KUMAR	//	
		VS	VS	0	
		GOLEKHA KANDI		//	
203	D-WP(C)/41895/2026	SUSANTA KUMAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/41896/2026	SANKARSAN SETHI	PITAMBAR PANDA	//	
		VS	VS	0	

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205	D-WP(C)/41898/2026	STATE OF ODISHA DIPTI GANDA VS	MANORANJAN PADHY VS	// // 0	AOD20220003086C202600093
206	D-WP(C)/41899/2026	STATE OF ODISHA SARBESWAR SAHOO VS	SOUMYA MISHRA VS	// // 0	
207	D-WP(C)/41901/2026	ADDITIONAL COMMISSIONER, ADDITIONAL REVISION COURT NO III, BHUBANESWAR SISIR KANTA SWAIN VS	SUBHADUTTA ROUTRAY VS	// // 0	
208	D-WP(C)/41902/2026	STATE OF ODISHA D.B.POWER LTD., BHOPAL, MADHYA PRADESH VS	ADWITIYA SATPATHY VS	// // 0	
209	D-WP(C)/41903/2026	UNION OF INDIA ASWINI KUMAR PATI VS		// // 0	
210	D-WP(C)/41906/2026	UDAY A.KAOLE ACHYUTANANDA DAS VS	RAMA CHANDRA JENA VS	// // 0	
211	D-WP(C)/41907/2026	STATE OF ODISHA GIRIDHARI SAHOO VS	SANGRAM JENA VS	// // 0	
212	D-WP(C)/41909/2026	STATE OF ODISHA BABITA PARIDA VS	SANGRAM JENA VS	// // 0	
213	D-WP(C)/41911/2026	STATE OF ODISHA JAMUNA MAHARANA VS	SANDHYA RANI PARIDA VS	// // 0	
214	D-WP(C)/41912/2026	COLLECTOR, KHURDA ABDUL RAHIM KHAN VS		// // 0	
215	D-WP(C)/41913/2026	STATE OF ODISHA DR. NARAYAN PRADHAN VS	BIBHUTI BHUSAN SWAIN VS	// // 0	
		STATE OF ODISHA	SANGRAM JENA VS	// // 0	

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216	D-WP(C)/41914/2026	ABDUL RAHIM KHAN VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS VS	// 0 //	
217	D-WP(C)/41916/2026	PRAFULLA CHANDRA JENA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS VS	// 0 //	
218	D-WP(C)/41918/2026	JYOTSHNA MAHARANA VS STATE OF ODISHA	SANGRAM JENA VS VS	// 0 //	
219	D-WP(C)/41919/2026	MANORAMA PANDA VS STATE OF ODISHA	SANDHYARANI PANI VS VS	// 0 //	AOR20230000010C202600145
220	D-WP(C)/41922/2026	BASANTI HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS VS	// 0 //	AOD20220003086C202600094
221	D-WP(C)/41923/2026	SARAT CHANDRA BHATTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS VS	// 0 //	
222	D-WP(C)/41924/2026	ACHUTA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS VS	// 0 //	
223	D-WP(C)/41925/2026	NIROLA NAYAK VS STATE OF ODISHA	LAXMAN PRADHAN VS VS	// 0 //	AOD20240000968C202600029
224	D-WP(C)/41926/2026	BISWANATH PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS VS	// 0 //	
225	D-WP(C)/41928/2026	P.SUBBA RAO VS STATE OF ODISHA	SAGARIKA SAHOO VS VS	// 0 //	
226	D-WP(C)/41930/2026	AKHIL KUMAR SAHOO VS STATE OF ODISHA	ANIL KUMAR BEHERA VS VS	// 0 //	
227	D-WP(C)/41931/2026	SUKANTA DALEI	SANJAY KUMAR PATRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/41932/2026	HEMANTA KUMAR MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/41933/2026	RASMITA MISHRA	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/41934/2026	SUBHASHREE BEHERA	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/41935/2026	GHANASHYAM SWAIN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/41937/2026	PRAVAT RANJAN BEHERA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/41938/2026	SAMILATA PRADHAN	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/41939/2026	SAROJINI ROUT	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/41940/2026	NIRANJAN SAHU	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/41941/2026	JANMEJAY DALAI	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/41944/2026	PRASANNA KUMAR MOHANTA	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/41945/2026	PRAVASINI SOHELA	SUBRAT KUMAR DAS	//	AOR20220001797C202600021
		VS	VS	0	

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239	D-WP(C)/41948/2026	STATE OF ODISHA BISWAJIT KUMBHAR VS	SUBRAT KUMAR DAS VS	// // 0	AOR20220001797C202600022
240	D-WP(C)/41949/2026	STATE OF ODISHA AMITA BISHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
241	D-WP(C)/41952/2026	STATE OF ODISHA M/S SHREE GANESH METALIKS LIMITED, SUNDARGARH VS	CHITIK DASH VS	// // 0	
242	D-WP(C)/41953/2026	STATE OF ODISHA SARASWATI SETHI VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
243	D-WP(C)/41956/2026	STATE OF ODISHA SRIKANTA PADHAN VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
244	D-WP(C)/41957/2026	STATE OF ODISHA PRADEEP KUMAR SETHY VS	MANOJ KUMAR MOHANTY VS	// // 0	
245	D-WP(C)/41958/2026	STATE OF ODISHA UMABATI TURUK VS	HALADHAR SETHY VS	// // 0	
246	D-WP(C)/41960/2026	STATE OF ODISHA TEKCHAND SAHU VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
247	D-WP(C)/41961/2026	STATE OF ODISHA BHAGABANA BHUE VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
248	D-WP(C)/41963/2026	STATE OF ODISHA UPENDRANATH MOHANTA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
249	D-WP(C)/41964/2026	STATE OF ODISHA DEBENDRA BEHERA VS	ATMAJIT MANMITH DAS VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/41965/2026	SIBASANKAR PATRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
251	D-WP(C)/41966/2026	SAMARENDRA JENA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //	
252	D-WP(C)/41967/2026	UMA CHARAN NAHAK VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	// 0 //	
253	D-WP(C)/41969/2026	NIROD KUMAR MOHANTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
254	D-WP(C)/41970/2026	PANCHARATNA NAYAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
255	D-WP(C)/41972/2026	PRASANTA KUMAR PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
256	D-WP(C)/41973/2026	JYOTIRANJAN SENAPATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //	AOD20240000586C202600255
257	D-WP(C)/41974/2026	M/S SHIVAM DISTRIBUTORS VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202600225
258	D-WP(C)/41975/2026	JAYANTI NAIK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
259	D-WP(C)/41976/2026	PARBATI MOHANTY VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202600042
260	D-WP(C)/41977/2026	KUSHA SAGARIA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
261	D-WP(C)/41979/2026	SUDHANSU SEKHAR PANDA	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/41980/2026	INDU MADHAB SARKAR	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/41981/2026	MAHAKEL BARIHA	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/41982/2026	M/S BLUE STAR CONSTRUCTION AND DEVELOPERS ARCHANA BEHERA	ARCHANA BEHERA	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
265	D-WP(C)/41984/2026	LAXMI PRIYA BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/41985/2026	KEDARNATH KATHAR	BHASKAR SAMANTARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/41986/2026	M/S HUB CAFE AND RESTAURANT, CUTTACK	ARCHANA BEHERA	//	
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
268	D-WP(C)/41987/2026	SUBASH CHANDRA MISHRA	JNANESH MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/41988/2026	MAYURDHWAJA PATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/41989/2026	TILAK GADABA	BIBHU PRASAD CHHUALSINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/41990/2026	BIJAYA KUMAR BARIK	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/41991/2026	MUKESH KUMAR PRADHAN	JNANESH MOHANTY	//	
		VS	VS	0	

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273	D-WP(C)/41994/2026	STATE OF ODISHA JAYADEB GADABA VS	BIBHU PRASAD CHHUALSINGH VS	// // 0	
274	D-WP(C)/41995/2026	STATE OF ODISHA GIRISH KUMAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// // 0	
275	D-WP(C)/41996/2026	STATE OF ODISHA LOCHAN NAYAK VS	MANOJ KUMAR MOHANTY VS	// // 0	
276	D-WP(C)/41997/2026	STATE OF ODISHA SANIA AYAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0	
277	D-WP(C)/41998/2026	STATE OF ODISHA JYOTI RANJAN SAHOO VS	TANU SAHU VS	// // 0	
278	D-WP(C)/41999/2026	STATE OF ODISHA RISHABH SINGH VS	SOUMYA MISHRA VS	// // 0	
279	D-WP(C)/42000/2026	STATE OF ODISHA TANUPRIYA BEHERA VS	MANOJ KUMAR MOHANTY VS	// // 0	
280	D-WP(C)/42001/2026	STATE OF ODISHA KARUNAKAR DAS VS	GYANA RANJAN SETHI VS	// // 0	
281	D-WP(C)/42002/2026	STATE OF ODISHA BIJAY AYAL VS	BIBHU PRASAD CHHUALSINGH VS	// // 0	
282	D-WP(C)/42003/2026	STATE OF ODISHA KUNJA BIHARI BAG VS	MANOJ KUMAR MOHANTY VS	// // 0	
283	D-WP(C)/42005/2026	STATE OF ODISHA SUSIL KUMAR PANDA VS	PRADEEP KUMAR ROUT VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/42006/2026	GAURAV RASTOGI VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
285	D-WP(C)/42007/2026	PARSURAM PRADHAN VS THE TAHASILDAR KANHIA, ANGUL	SAMIR KUMAR MISHRA VS	// 0 //	
286	D-WP(C)/42008/2026	DHANURJAYA MAJHI VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //	
287	D-WP(C)/42009/2026	KUMUDA CHANDRA BEHERA VS UNION OF INDIA	PRASANNA KUMAR RATH VS	// 0 //	
288	D-WP(C)/42011/2026	KIRANBALA NAYAK VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //	
289	D-WP(C)/42012/2026	LAXMIDHAR NAYAK VS BASANTI BEHERA	AMIT PRASAD BOSE VS	// 0 //	
290	D-WP(C)/42013/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
291	D-WP(C)/42014/2026	LAXMAN BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
292	D-WP(C)/42015/2026	SRIKANTA SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
293	D-WP(C)/42016/2026	ASWINI KUMAR MOHANTA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
294	D-WP(C)/42017/2026	JAYARAM DALEI VS STATE OF ODISHA	PRINOY MOHANTY VS	// 0 //	
295	D-WP(C)/42019/2026	PRABHUNATH SHARMA	SAROJ KUMAR PADHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/42020/2026	KABIBAR DEHURY	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/42021/2026	CHANDRANATH BANERJEE	JEETENDRA KUMAR PRATIHARI	//	AOR20220002667C202600006
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/42022/2026	RIBIKA SABAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600270
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/42023/2026	SUBASH CHANDRA JENA	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/42024/2026	LACHANA SABAR	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202600269
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/42025/2026	PAPU MAHAKUDA	ANJAN KUMAR BISWAL	//	AOR20220001328C202600126
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/42026/2026	GOURIMANI DUBE	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, CUTTACK		//	
303	D-WP(C)/42027/2026	SURAJ CHAND PATEL	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/42028/2026	MANORAMA DEI	SHREEPRASAD DAS	//	AOD20230000781C202600019
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/42029/2026	SUBASH CHANDRA JENA	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/42030/2026	GOURIMANI DUBE	ASHOK KUMAR MOHAPATRA	//	
		VS	VS	0	

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307	D-WP(C)/42031/2026	MEMBER, BOARD OF REVENUE, CUTTACK NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR VS LAXMIDHAR SAHOO	BHUBANESWAR ACHARYA VS	// // 0 //	
308	D-WP(C)/42033/2026	SURAJ CHAND PATEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
309	D-WP(C)/42034/2026	MAHANTA SHRI DIBYANANDSARASWATI, BHUBANESWAR VS STATE OF ODISHA	SMIT KUMAR SAMANTARAY VS	// 0 //	
310	D-WP(C)/42035/2026	ASWINI KUMAR SAHU VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //	
311	D-WP(C)/42036/2026	ANANTA KISHORE @ ANANTA KISHOR ROUT VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
312	D-WP(C)/42037/2026	MAA THAKURANI SHG, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
313	D-WP(C)/42038/2026	PRAVASINI PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
314	D-WP(C)/42039/2026	MAA DURGA WOMEN SELF HELP GROUP, KONGAON, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
315	D-WP(C)/42040/2026	M/S.GLOBAL ENGINEERS, BHUBANESWAR VS COMMISIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
316	D-WP(C)/42041/2026	BIDYADHAR SAHOO VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
317	D-WP(C)/42043/2026	MAHALAXMI WSHG, NABARANGPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	

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318	D-WP(C)/42044/2026	PRIYANKA SHG, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
319	D-WP(C)/42045/2026	RANJU @ RANJULATA NAIK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
320	D-WP(C)/42046/2026	M/S.BIMAL ENTERPRISES, BHUBANESWAR VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //	
321	D-WP(C)/42047/2026	MAA MANGALA MAHI SHG, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
322	D-WP(C)/42048/2026	SANJU NAYAK VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
323	D-WP(C)/42050/2026	MAA TARINI SHG, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
324	D-WP(C)/42051/2026	SARAT CHANDRA PATRO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
325	D-WP(C)/42052/2026	PRASANNA KUMAR RAY VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
326	D-WP(C)/42053/2026	M/S JRT VA JV, JHARSUGUDA VS MAHANADI COALFIELDS LIMITED, SUNDARGARH	SARADA PRASANNA SARANGI VS	// 0 //	
327	D-WP(C)/42054/2026	SIBA SHG, KORAPUT VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
328	D-WP(C)/42055/2026	JITAMANI SWAIN VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //	
329	D-WP(C)/42056/2026	SAUMYA RANJAN MALLICK	ASISH MISHRA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/42057/2026	MAA PATANESWARI SHG, JHARSUGUDA	SUKANTA KUMAR DALAI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/42058/2026	DR.BANDITA MISHRA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/26920/2026	PRAKASH CHANDRA MALLIK	BISWAJIT SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/26923/2026	SK. FARUK	RAJENDRA NARAYAN ROUT	DHAMNAGAR /282 /2026	AOR20220001558C202600173
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/26931/2026	KAMALA PRADHAN	RANJIT MOHANTY	RAJNAGAR /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/26936/2026	SACHIKANTA BEHERA	ARJUNA CHARANA BEHERA	GHASIPURA /315 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/26937/2026	CHINMAY SAHOO@SAHU	JAGADIP SAHOO	SIMULIA /317 /2026	AOD20250001139C202600026
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/26938/2026	JAGA@JAGANNATH BEHERA	PRADIPTA BEURA	TIGIRIA /136 /2026	AOD20220004020C202600048
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/26946/2026	SIPUN NAIK	CHIRANJIB ROUT	RENGALI DAM SITE /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/26947/2026	SHAKUNTALA MUDULI	JAYANTA KUMAR MAJHI	NILGIRI /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/26948/2026	SANJAY KUMAR GIRI	JAYANTA KUMAR MAJHI	SINGLA /129 /2026	
		VS	VS	()	

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341	D-ABLAPL/26950/2026	STATE OF ODISHA SULOCHANA TARAI VS	ASHOK KUMAR SAHOO VS	// AUL /372 /2026 ()	AOD20240000557C202600103
342	D-ABLAPL/26952/2026	STATE OF ODISHA MAHESWAR BEHERA VS	GURUPRASAD BEHERA VS	// GOPALPUR /107 /2026 ()	AOR20220000925C202600064
343	D-ABLAPL/26955/2026	STATE OF ODISHA BIKASH SAHOO VS	AMITAV TRIPATHY VS	// NUAGAON /190 /2026 ()	
344	D-ABLAPL/26956/2026	STATE OF ODISHA SULACHANA SAHOO @ TIKINA SAHOO VS	AMITAV TRIPATHY VS	// NUAGAON /191 /2026 ()	
345	D-ABLAPL/26959/2026	STATE OF ODISHA TAKARA @ INJAMUL HAQ @ SK IJADUL HAQUE VS	SAPAN KUMAR PAL VS	// RAMACHANDRAPUR /160 /2025 ()	AOD20240000545C202600058
346	D-ABLAPL/26963/2026	STATE OF ODISHA SANGRAM THAMBA VS	BIRAJA PRASAD NANDA VS	// COLLIERY /366 /2024 ()	
347	D-ABLAPL/26964/2026	STATE OF ODISHA SUBHAKANTA NAIK @ SAGAR VS	KULDEEP MOHANTY VS	// NALCO /201 /2025 ()	AOD20240000012C202600266
348	D-ABLAPL/26968/2026	STATE OF ODISHA NABIN CHANDRA@NABIN KUMAR ROUL VS	KULDEEP MOHANTY VS	// NILGIRI /392 /2026 ()	AOD20240000012C202600267
349	D-ABLAPL/26969/2026	STATE OF ODISHA AMULYA KUMAR PATRI @ BULU VS	NISHIKANTA MISHRA VS	// GURUDIJHATIA /215 /2026 ()	
350	D-ABLAPL/26973/2026	STATE OF ODISHA RAMIZ RAJA@BABLU VS	PARTHA SARATHI DAS VS	// BARBIL /276 /2026 ()	AOD20240000364C202600212
351	D-ABLAPL/26974/2026	STATE OF ODISHA PARSURAM MAJHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// BHUBAN /391 /2026 () //	

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352	D-ABLAPL/26975/2026	ANTARYAMI MAJHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BHUBAN /391 /2026 () //	
353	D-ABLAPL/26976/2026	BIREN KUMAR PADHI VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	NAYAPALLI P.S. /119 /2026 () //	
354	D-ABLAPL/26977/2026	MANOJ KUMAR ROUL VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	/ /0 () //	
355	D-ABLAPL/26979/2026	PRABHUDATTA PATNAIK VS STATE OF ODISHA	MRUTYUNJAY MOHANTY VS	KHURDA SADAR /391 /2026 () //	
356	D-ABLAPL/26981/2026	RAM ASHISH @ RAM ASHISH LALJI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /66 /2024 () //	
357	D-ABLAPL/26984/2026	SRIKANTA MOHALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SORO /937 /2025 () //	
358	D-ABLAPL/26985/2026	BILASWAR BISOIYI @ BILASWAR BISSOYII VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //	
359	D-ABLAPL/26988/2026	GULSANARA PARWIN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	BALICHANDRAPUR /339 /2026 () //	
360	D-ABLAPL/26990/2026	BALAMANI MAHAKUD VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
361	D-ABLAPL/26992/2026	KULDEEP KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	Maitri Vihar PS /71 /2026 () //	AOR20220001299C202600064
362	D-ABLAPL/27002/2026	MANAS RANJAN PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //	
363	D-ABLAPL/27007/2026	SANKAR SAHU	DEEPTIRANJAN JENA	HINJILI /576 /2026	AOD20220003797C202600007

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/27013/2026	AJAYA SWAIN	DALIRANI BEHURAY	MARINE PENTHAKATA /122 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/27014/2026	AJAYA SWAIN	DALIRANI BEHURAY	MARINE PENTHAKATA /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/27015/2026	AJAYA SWAIN	DALIRANI BEHURAY	MARINE PENTHAKATA /121 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/27026/2026	PANKAJ BEHERA	DOLAGOBINDA MOHAPATRA	BANDAR MARINE /24 /2026	AOR20230000065C202600024
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/27027/2026	MITRABHANU KHAMARI	PREETISH SAHU	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/27029/2026	SONALAL RAY	SIDHARTHA SANKAR RAY (2)	CHANDRAPUR /57 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/27030/2026	DANDAPANI BEHERA @ DAND	ABHAYA KUMAR PARIDA	ASKA /436 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/27036/2026	BAPINATH SHARMA	CHITTA RANJAN MISHRA	KHARABEL NAGAR P.S. /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/27041/2026	DIBYA DARSHAN BEHERA @ DIBYADARSHAN BEHERA	PRABHAB BEHERA	MANGALA BAG /316 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/27054/2026	AKASH SAHOO	ABHISHEK PRADHAN	RAJGANGPUR /489 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/27057/2026	GHANASHYAM PARIDA	ARYA TRIPATHY	/ /	AOD20220004423C202600025
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :03/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/27059/2026	STATE OF ODISHA PINTU CHOUDHURY VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /151 /2025 ()	
376	D-ABLAPL/27061/2026	STATE OF ODISHA PREETIBALA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// BALIANTA P.S. /64 /2026 ()	
377	D-ABLAPL/27065/2026	STATE OF ODISHA UPENDRA BEHERA VS	SATYA RANJAN MULIA VS	// JAGATPUR /516 /2026 ()	
378	D-ABLAPL/27067/2026	STATE OF ODISHA RAJIB LOCHAN HATI VS	SATYA RANJAN MULIA VS	// KANDARPUR /183 /2026 ()	
379	D-ABLAPL/27071/2026	STATE OF ODISHA SK. ARIF VS	DIBYA JYOTI SAHOO VS	// GOPALPUR /86 /2026 ()	AOD20240000587C202600163
380	D-ABLAPL/27073/2026	STATE OF ODISHA HARI PRASAD PATTANAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// KHARABEL NAGAR P.S. /592 /2026 () //	

ORISSA HIGH COURT

MISC CASES FILED on :03/09/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-OTAPL/42042/2026 OTAPL/ /	PRINCIPAL COMMISSIONER OF CGST AND CENTRAL TAXES, AHODANE SWAIN MP	CHITRA KANOURSE, AHODANE SWAIN	37/2026
2	D-CRP/38192/2026 CRP/44/2026	M.T.L.C., ENERGY INDIA PVT.LTD., HARYANA MP	ABHABANI SANKAR DAS	70/2026
3	D-TRPCRL/27012/2026 TRPCRL/ /	RAJESH KUMAR MOHARANA MP	SANAT KUMAR DAS	75/2026
4	D-SA/275/1989 SA/275/1989	CHAKRADHAR MP	M/S.S.K.NAYAK, DEBASIS NAYAK, S.K.SAHU	152/2026
5	D-CRLMP/26690/2026 CRLMP/ /	NARAYAN NAYAK MP	AJIT CH MOHAPATRA	304/2026
6	D-CRLMP/536/2024 CRLMP/31/2024	ANANYA ROUTRAY MP		305/2026
7	D-CRLMP/26130/2026 CRLMP/ /	JYOTIRMAYEE SAHU @ JYOTIRMAYEE Sahoo MP	SANAT PRAVAT PATI	306/2026
8	D-CRLMP/26130/2026 CRLMP/ /	JYOTIRMAYEE SAHU @ JYOTIRMAYEE Sahoo MP	SANAT PRAVAT PATI	307/2026
9	D-TRP(C)/42004/2026 TRP(C)/ /	NALINI DAS@OJHA MP	AMIT PRASAD BOSE	318/2026
10	D-TRP(C)/42004/2026 TRP(C)/ /	NALINI DAS@OJHA MP	AMIT PRASAD BOSE	319/2026
11	D-RPFAM/213/2023 RPFAM/213/2023	DEEPAK KUMAR PRADHAN MP	BISHNU PRASAD PRADHAN	399/2026
12	D-RPFAM/3617/2025 RPFAM/31/2025	DAMBARUDHAR MOHAPATRA MP	PRAKASH KUMAR SAMAL	400/2026
13	D-MATA/37776/2026 MATA/ /	ABHIJEETA KAR MP	ANURAG PATI	478/2026
14	D-MATA/120/2012 MATA/120/2012	ANUPAMA NAYAK MP	M/S.SANTANU KU.SARANGI	479/2026
15	D-MATA/48031/2024 MATA/405/2024	BALARAM DAS MP	PRATYUSHA NAIDU	480/2026
16	D-MATA/48031/2024 MATA/405/2024	BALARAM DAS MP	PRATYUSHA NAIDU	481/2026
17	D-MATA/41920/2026 MATA/ /	BISWAJEET DAS MP	BRAJARAJ PRUSTI	482/2026
18	D-MATA/41920/2026 MATA/ /	BISWAJEET DAS MP	BRAJARAJ PRUSTI	483/2026
19	D-MATA/11816/2025 MATA/124/2025	ISSAN KUMAR ROUT MP	BINI MISHRA	484/2026
20	D-MATA/41983/2026 MATA/ /	D. PRASANT KUMAR MP	UMA CHANRAN MISHRA	485/2026
21	D-CONTC/10585/2024 CONTC/1626/2024	BHAGYADHAR DAS MP	BISWABIHARI MOHANTY	601/2026
22	D-CONTC/38898/2025 CONTC/4574/2025	SABITA SAR MP	KAJAL SAHOO, R.GHOSH, R.PANIGRAHI, S.SAHU,U.SAHOO	602/2026
23	D-CONTC/2428/2026 CONTC/454/2026	MURALIDHAR SWAIN MP		603/2026
24	D-BLAPL/21079/2026 BLAPL/7270/2026	SARAT CHANDRA TUNGA MP	DEEPAK KU SAHOO	649/2026
25	D-BLAPL/26927/2026 BLAPL/9068/2026	BALAKRUSHNA MEHER MP	JUGALA KISHORE PANDA	650/2026
26	D-BLAPL/24969/2026	KRISHNANANDA PATRA	LAMBODOR ACHARI	

	BLAPL/ /	MP		651/2026
27	D-BLAPL/23888/2026	RAJESH KUMAR PATRA	PRADEEP KUMAR MOHANTY	
	BLAPL/8510/2026	MP		652/2026
28	D-BLAPL/22717/2026	ARPAN PATEL	NIRMAL CHANDRA MOHANTY	
	BLAPL/8173/2026	MP		653/2026
29	D-CRLREV/26926/2026	DANDAPANI BISWAL	KABIRAJ PRADHAN	
	CRLREV/ /	MP		1038/2026
30	D-CRLREV/26917/2026	DASHA BAG	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1039/2026
31	D-CRLREV/26917/2026	DASHA BAG	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1040/2026
32	D-CRLREV/26917/2026	DASHA BAG	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1041/2026
33	D-CRLREV/26960/2026	SAURIN BHATT@SAURIN G BHATT	SOUMYA MISHRA	
	CRLREV/ /	MP		1042/2026
34	D-CRLREV/27037/2026	SAMBEET RAY	PRATIK DASH	
	CRLREV/ /	MP		1043/2026
35	D-CRLREV/27037/2026	SAMBEET RAY	PRATIK DASH	
	CRLREV/ /	MP		1044/2026
36	D-CRLREV/27037/2026	SAMBEET RAY	PRATIK DASH	
	CRLREV/ /	MP		1045/2026
37	D-RSA/310/2017	SADHU CHARAN SAHU	M/S.SMITA PATTNAIK	
	RSA/310/2017	MP		1301/2026
38	D-RSA/14322/2026	DEBESH CHANDRA NANDI	NARAYAN PRASAD PARIJA	
	RSA/ /	MP		1302/2026
39	D-RSA/42032/2026	PRASANNA KUMAR BAGH	PRASANTA KUMAR SATAPATHY	
	RSA/ /	MP		1304/2026
40	D-ABLAPL/25651/2026	KANHU CHARAN NAYAK @ NAIK		
	ABLAPL/9977/2026	MP		1640/2026
41	D-ABLAPL/21308/2026	KALPATARU @ KALPATURU NAIK		
	ABLAPL/8581/2026	MP		1641/2026
42	D-ABLAPL/19010/2026	BIJAY DAS	GURU PRASAD BEHERA	
	ABLAPL/7547/2026	MP		1642/2026
43	D-ABLAPL/3792/2026	BAPI @ SAMEER SINGH		
	ABLAPL/1671/2026	MP		1643/2026
44	D-ABLAPL/19893/2026	SAIJAT KHAN @ SARJAT	GURUPRASAD BEHERA	
	ABLAPL/8834/2026	MP		1644/2026
45	D-ABLAPL/22186/2026	SK KALIMUDDIN	GURUPRASAD BEHERA	
	ABLAPL/8947/2026	MP		1645/2026
46	D-ABLAPL/5392/2026	JAYANTA OJHA	AYESHKANTA TRIPATHY	
	ABLAPL/2522/2026	MP		1646/2026
47	D-ABLAPL/17235/2026	SUMANTA KUMAR PUROHIT @ MANTU PUROHIT		
	ABLAPL/6792/2026	MP		1647/2026
48	D-ABLAPL/15026/2026	PRADYUMAN KUMAR MOHANTY		
	ABLAPL/5863/2026	MP		1648/2026
49	D-ABLAPL/21693/2026	TAKARA @ INJAMUL HAQ @ SK. IJADUL HAQUE		
	ABLAPL/8728/2026	MP		1649/2026
50	D-CMP/10896/2025	SUBHASINI SAMANTARAY	MAHESWAR MOHANTY	
	CMP/462/2025	MP		1686/2026
51	D-CMP/1431/2015	MANORAMA DAS	M/S.PRASANTA KUMAR NANDA, M/S PRATYUSHA NAIDU	
	CMP/1431/2015	MP		1687/2026
52	D-CMP/41904/2026	BANAWARI LAL NEWATIA	ANSHUMAN DAS	
	CMP/ /	MP		1688/2026
53	D-CMP/41917/2026	ANITA PARIDA	HARISH CHANDRA SAHOO	
	CMP/ /	MP		1689/2026
54	D-CMP/37295/2026	SUMATI PARIDA	SANJAY KUMAR DAS	
	CMP/ /	MP		1690/2026
55	D-CMP/41942/2026	BANAWARI LAL NEWATIA	ANSUMAN DAS	
	CMP/ /	MP		1691/2026
56	D-CMP/41959/2026	BANAWARI LAL NEWATIA	ANSHUMAN DAS	
	CMP/ /	MP		1692/2026
57	D-CMP/41971/2026	SANDAKA DAMAYANTI	P. V. BALAKRISHNA	
	CMP/ /	MP		1693/2026

58	D-CMP/41955/2026 CMP/ /	MAHESWAR BARIK @ PASAYAT MP	SUJAY SHANKER SINGHDEO	1694/2026
59	D-CMP/42010/2026 CMP/ /	APLANA @ALPANA BINDHANI MP	SANTOSH KUMAR SAMANTARAY	1695/2026
60	D-MACA/41095/2026 MACA/ /	NATIONAL INSURANCE CO. LTD, SAMBALPUR MP	PRASANTA KUMAR MAHALI	2003/2026
61	D-MACA/41185/2026 MACA/ /	RAMESH CHANDRA SETHY MP	DEBASISH PATNAIK	2004/2026
62	D-MACA/42049/2026 MACA/ /	DAITARI PRADHANI MP	DHANANJAYA MUND	2005/2026
63	D-MACA/42049/2026 MACA/ /	DAITARI PRADHANI MP	DHANANJAYA MUND	2006/2026
64	D-CRLA/19576/2025 CRLA/774/2025	SANKAR BEHERA MP	DEBASIS SAHOO	2318/2026
65	D-CRLA/32586/2025 CRLA/1218/2025	RAJENDRA KUMAR KUSHUWAHA MP	SAPAN KUMAR LENKA	2319/2026
66	D-CRLA/47/2020 CRLA/47/2020	DEBA MAJHI MP	HIMANSHU BHUSAN DASH	2320/2026
67	D-CRLA/13604/2024 CRLA/459/2024	PRABIR BEHERA MP	JAYANTA KUMAR MAJHI, M/S PRAMOD KUMAR JENA,A.K.SAHOO	2321/2026
68	D-CRLA/230/2023 CRLA/230/2023	ATMARAM NAIK MP	(SUNIL KUMAR PANDA),DEEPALI MAHAPATRA	2322/2026
69	D-CRLA/26970/2026 CRLA/ /	GADEI MUNDA MP	BHARAT BHUSAN ROUTRAY	2323/2026
70	D-CRLA/26970/2026 CRLA/ /	GADEI MUNDA MP	BHARAT BHUSAN ROUTRAY	2324/2026
71	D-CRLA/26970/2026 CRLA/ /	GADEI MUNDA MP	BHARAT BHUSAN ROUTRAY	2325/2026
72	D-CRLA/27000/2026 CRLA/ /	PRADEEP DAS MP	ASHREET BEHERA	2326/2026
73	D-CRLA/27000/2026 CRLA/ /	PRADEEP DAS MP	ASHREET BEHERA	2327/2026
74	D-CRLA/27008/2026 CRLA/ /	TEZRAT AHAMAD KHAN MP	SK. ZAFARULLA	2328/2026
75	D-CRLA/27008/2026 CRLA/ /	TEZRAT AHAMAD KHAN MP	SK. ZAFARULLA	2329/2026
76	D-CRLA/27017/2026 CRLA/ /	PRATAP PATTNAIK MP	AJAYA KUMAR NANDA	2330/2026
77	D-CRLA/27017/2026 CRLA/ /	PRATAP PATTNAIK MP	AJAYA KUMAR NANDA	2331/2026
78	D-CRLA/27044/2026 CRLA/ /	KRUSHNA MAJHI MP	DEBASIS SARANGI	2332/2026
79	D-CRLA/27044/2026 CRLA/ /	KRUSHNA MAJHI MP	DEBASIS SARANGI	2333/2026
80	D-CRLA/27069/2026 CRLA/ /	SANTOSH KUMAR PRADHAN MP	DEBASNAN DAS	2334/2026
81	D-CRLMC/23750/2026 CRLMC/2778/2026	SARAT CHANDRA JENA MP		2439/2026
82	D-CRLMC/26934/2026 CRLMC/ /	PURNA CHANDRA JENA MP	ANITA SAHOO	2440/2026
83	D-CRLMC/37266/2025 CRLMC/5354/2025	SOUMYARANJAN PRADHAN MP	ANIRUDHA DAS	2441/2026
84	D-CRLMC/26550/2026 CRLMC/ /	JAGAN SAHOO @ JAGAN MP	GYANA RANJAN DHAL	2442/2026
85	D-CRLMC/23591/2026 CRLMC/2935/2026	GADADHAR SUBUDHI MP	SRINIVAS MOHANTY	2443/2026
86	D-CRLMC/32322/2025 CRLMC/4671/2025	BIMALA BEHERA MP	SURYA NARAYAN MISHRA	2444/2026
87	D-CRLMC/27038/2026 CRLMC/ /	ULI @ LAXMIPRIYA PRADHAN MP	BASUDEV MISHRA	2445/2026
88	D-CRLMC/27045/2026 CRLMC/ /	SHASHIKANTA BARAL @ SUBHA MP	AMLAN SHAKTI PAUL	2446/2026
89	D-CRLMC/27040/2026	RANJIT BAGH	AMIT KUMAR SAHU	

	CRLMC/ /	MP		2447/2026
90	D-CRLMC/27049/2026	SHASHIKANTA BARAL @ SUBHA	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		2448/2026
91	D-CRLMC/27040/2026	RANJIT BAGH	AMIT KUMAR SAHU	
	CRLMC/ /	MP		2449/2026
92	D-CRLMC/27042/2026	RANJIT BAGH	AMIT KUMAR SAHU	
	CRLMC/ /	MP		2450/2026
93	D-CRLMC/27042/2026	RANJIT BAGH	AMIT KUMAR SAHU	
	CRLMC/ /	MP		2451/2026
94	D-WA/26422/2026	OIL INDIA LIMITED	RABI NARAYAN ROUT	
	WA/ /	MP		2806/2026
95	D-WA/6445/2024	STATE OF ODISHA	SAROJ KANTA SAMAL,A.G.A	
	WA/197/2024	MP		2807/2026
96	D-WA/35947/2025	SANGRAM PATRA	DIPTIRANJAN MAHAPATRA	
	WA/ /	MP		2808/2026
97	D-WA/41915/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2809/2026
98	D-WA/41915/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2810/2026
99	D-WA/41943/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2811/2026
100	D-WA/41943/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2812/2026
101	D-WA/41946/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2814/2026
102	D-WA/41946/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		2815/2026
103	D-WP(C)/41835/2026	SHREE RANISATI MINING, KOLKATA	AVIJIT PATNAIK	
	WP(C)/28749/2026	MP		17238/2026
104	D-WP(C)/41836/2026	SAROJ KUMAR PANI	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17239/2026
105	D-WP(C)/41837/2026	PRADEEP KUMAR BEHERA	BANSHIDHAR SATAPATHY	
	WP(C)/ /	MP		17240/2026
106	D-WP(C)/41838/2026	RAMANATH TRIPATHY	HARA PRASAD PANDA	
	WP(C)/28720/2026	MP		17241/2026
107	D-WP(C)/1734/2023	ALL ODISHA INDIAN BANK EMPLOYEES UNION, BILISA	SNIGDHA BEHERA	
	WP(C)/1734/2023	MP		17242/2026
108	D-WP(C)/41843/2026	ARAKHITA PRADHAN	IPSIT AUROBINDO ACHARYA	
	WP(C)/28789/2026	MP		17243/2026
109	D-WP(C)/37368/2024	PRABODHA KUMAR PANDA	PRASANTA KUMAR NANDA	
	WP(C)/21752/2024	MP		17244/2026
110	D-WP(C)/37386/2024	BIJAY KUMAR SAHOO	PRASANTA KUMAR NANDA	
	WP(C)/21958/2024	MP		17245/2026
111	D-WP(C)/47676/2024	MANISHA MOHANTY	PRASANTA KUMAR NANDA	
	WP(C)/28193/2024	MP		17246/2026
112	D-WP(C)/41839/2026	NARENDRA LENKA	KISHORE KUMAR MISHRA	
	WP(C)/ /	MP		17247/2026
113	D-WP(C)/37240/2026	JIGISHA DASH	SOUMYA MISHRA	
	WP(C)/25604/2026	MP		17248/2026
114	D-WP(C)/5859/2025	DWARIKANATH BAGHEL	SATYA RANJAN MULIA	
	WP(C)/4870/2025	MP		17249/2026
115	D-WP(C)/39454/2021	DURYODHAN PRADHAN	M/S SHISHIR KUMAR SWAIN, M/S AMITAV TRIPATHY, A.K.BEHERA	
	WP(C)/39454/2021	MP		17250/2026
116	D-WP(C)/33300/2026	MANOJA NAHAK	GOPAL PRASAD JENA	
	WP(C)/24110/2026	MP		17251/2026
117	D-WP(C)/41865/2026	NARESH KUMAR PATRA	KUNAL KUMAR SWAIN	
	WP(C)/28807/2026	MP		17252/2026
118	D-WP(C)/41877/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	
	WP(C)/ /	MP		17253/2026
119	D-WP(C)/41885/2026	GADADHARA JENA	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		17254/2026
120	D-WP(C)/37515/2026	M/S.TZIPL-PALLAVI(JV), ANDHRA PRADESH	SHDHANT DWIBEDI	
	WP(C)/25861/2026	MP		17255/2026

121	D-WP(C)/41863/2026 WP(C)/ /	OKILA SWAIN MP	DHANANJAYA MUND	17256/2026
122	D-WP(C)/40527/2026 WP(C)/27751/2026	SALIMA ROUT MP	SUBHRANSU BHUSAN MOHANTY	17257/2026
123	D-WP(C)/11435/2026 WP(C)/8623/2026	BASANT KUMAR SAHU MP	MADHAB LAL AGARWAL	17258/2026
124	D-WP(C)/11467/2026 WP(C)/8653/2026	BASANT KUMAR SAHU MP	MADHAB LAL AGARWAL	17259/2026
125	D-WP(C)/41894/2026 WP(C)/ /	UNION OF INDIA MP	MILLON KUMAR	17260/2026
126	D-WP(C)/41895/2026 WP(C)/ /	SUSANTA KUMAR NAYAK MP	SUBHRANSU BHUSAN MOHANTY	17261/2026
127	D-WP(C)/39353/2026 WP(C)/27413/2026	SANJAY DUA MP	GYANA RANJAN MAHAPATRA	17262/2026
128	D-WP(C)/39353/2026 WP(C)/27413/2026	SANJAY DUA MP	GYANA RANJAN MAHAPATRA	17263/2026
129	D-WP(C)/36644/2026 WP(C)/25915/2026	EVA DAS MP	RAMESWAR ROUTRAY	17264/2026
130	D-WP(C)/41899/2026 WP(C)/ /	SARBESWAR SAHOO MP	SOUMYA MISHRA	17265/2026
131	D-WP(C)/7932/2015 WP(C)/7932/2015	SADASIB PANDA MP	M/S.PRAFULLA KU.RATH	17266/2026
132	D-WP(C)/25512/2026 WP(C)/17899/2026	BANOJA KUMAR MISHRA MP	NIRMAL CHANDRA MOHANTY	17267/2026
133	D-WP(C)/41893/2026 WP(C)/ /	M/S. BARBRIK PROJECT LIMITED MP	PRABODHA CHANDRA NAYAK	17268/2026
134	D-WP(C)/41903/2026 WP(C)/ /	ASWINI KUMAR PATI MP		17269/2026
135	D-WP(C)/41898/2026 WP(C)/ /	DIPTI GANDA MP	MANORANJAN PADHY	17270/2026
136	D-WP(C)/36812/2026 WP(C)/ /	DOLAMANI BEHERA MP		17271/2026
137	D-WP(C)/41911/2026 WP(C)/ /	JAMUNA MAHARANA MP	SANDHYA RANI PARIDA	17272/2026
138	D-WP(C)/41916/2026 WP(C)/ /	PRAFULLA CHANDRA JENA MP	ANIL KUMAR BEHERA	17273/2026
139	D-WP(C)/41924/2026 WP(C)/ /	ACHUTA BEHERA MP	PRAKASH KUMAR MISHRA	17274/2026
140	D-WP(C)/41928/2026 WP(C)/ /	P.SUBBA RAO MP	SAGARIKA SAHOO	17275/2026
141	D-WP(C)/18845/2026 WP(C)/13608/2026	PRAFULLA KUMAR PATTNAIK MP	SWAPNAJYOTI JENA	17276/2026
142	D-WP(C)/41933/2026 WP(C)/ /	RASMITA MISHRA MP	JNANESH MOHANTY	17277/2026
143	D-WP(C)/41934/2026 WP(C)/ /	SUBHASHREE BEHERA MP	JNANESH MOHANTY	17278/2026
144	D-WP(C)/41922/2026 WP(C)/ /	BASANTI HARIJAN MP	MANORANJAN PADHY	17279/2026
145	D-WP(C)/41938/2026 WP(C)/ /	SAMILATA PRADHAN MP	JNANESH MOHANTY	17280/2026
146	D-WP(C)/41952/2026 WP(C)/ /	M/S SHREE GANESH METALIKS LIMITED, BIRNIPUR MP	PRADIP KUMAR	17281/2026
147	D-WP(C)/41958/2026 WP(C)/ /	UMABATI TURUK MP	HALADHAR SETHY	17282/2026
148	D-WP(C)/41957/2026 WP(C)/ /	PRADEEP KUMAR SETHY MP	MANOJ KUMAR MOHANTY	17283/2026
149	D-WP(C)/41965/2026 WP(C)/ /	SIBASANKAR PATRA MP	MANOJ KUMAR MOHANTY	17284/2026
150	D-WP(C)/38262/2026 WP(C)/ /	PRAMOD KUMAR DAS MP	DAYANIDHI MISHRA	17285/2026
151	D-WP(C)/41967/2026 WP(C)/ /	UMA CHARAN NAHAK MP	BIJAYA KUMAR SAHOO	17286/2026
152	D-WP(C)/45308/2025	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LTD., BIRMITRAPUR		

	WP(C)/32553/2025	MP		17287/2026
153	D-WP(C)/41970/2026	PANCHARATNA NAYAK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17288/2026
154	D-WP(C)/41975/2026	JAYANTI NAIK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17289/2026
155	D-WP(C)/41980/2026	INDU MADHAB SARKAR	JNANESH MOHANTY	
	WP(C)/ /	MP		17290/2026
156	D-WP(C)/41987/2026	SUBASH CHANDRA MISHRA	JNANESH MOHANTY	
	WP(C)/ /	MP		17291/2026
157	D-WP(C)/41988/2026	MAYURDHWAJA PATRA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17292/2026
158	D-WP(C)/41991/2026	MUKESH KUMAR PRADHAN	JNANESH MOHANTY	
	WP(C)/ /	MP		17293/2026
159	D-WP(C)/38651/2025	DWARIKA NATH BAGHEL	BITAS KUMAR SWAIN	
	WP(C)/28806/2025	MP		17294/2026
160	D-WP(C)/41995/2026	GIRISH KUMAR NAYAK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17295/2026
161	D-WP(C)/41996/2026	LOCHAN NAYAK	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17296/2026
162	D-WP(C)/42000/2026	TANUPRIYA BEHERA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17297/2026
163	D-WP(C)/42001/2026	KARUNAKAR DAS	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17298/2026
164	D-WP(C)/41999/2026	RISHABH SINGH	SOUMYA MISHRA	
	WP(C)/ /	MP		17299/2026
165	D-WP(C)/42003/2026	KUNJA BIHARI BAG	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		17300/2026
166	D-WP(C)/42005/2026	SUSIL KUMAR PANDA	PRADEEP KUMAR ROUT	
	WP(C)/ /	MP		17301/2026
167	D-WP(C)/42006/2026	GAURAV RASTOGI	SOUMYA MISHRA	
	WP(C)/ /	MP		17302/2026
168	D-WP(C)/42012/2026	LAXMIDHAR NAYAK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		17303/2026
169	D-WP(C)/42014/2026	LAXMAN BEHERA	GYANA RANJAN SETHI	
	WP(C)/ /	MP		17304/2026
170	D-WP(C)/42017/2026	JAYARAM DALEI	PRONOY MOHANTY	
	WP(C)/ /	MP		17305/2026
171	D-WP(C)/42020/2026	KABIBAR DEHURY	BHOJARAJ SETH	
	WP(C)/ /	MP		17306/2026
172	D-WP(C)/42026/2026	GOURIMANI DUBE	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		17307/2026
173	D-WP(C)/37404/2026	BINDUREKHA NANDA	SAIBRATA RATH	
	WP(C)/25815/2026	MP		17308/2026
174	D-WP(C)/42017/2026	JAYARAM DALEI	PRONOY MOHANTY	
	WP(C)/ /	MP		17309/2026
175	D-WP(C)/42030/2026	GOURIMANI DUBE	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		17310/2026
176	D-WP(C)/42031/2026	NATIONAL INSTITUTE OF FASHION TECHNOLOGY, BHUBANESWAR	SOUMYA MISHRA	
	WP(C)/ /	MP		17311/2026
177	D-WP(C)/42034/2026	MAHANTA SHRI DIBYANANDSARASWATI, BENTON, BHUBANESWAR	ANIL KUMAR SAMANTARAY	
	WP(C)/ /	MP		17312/2026
178	D-WP(C)/42039/2026	MAA DURGA WOMEN SELF HELP GROUP, KUNDAKON, KORAPUT	KUNDAKON KUMAR MISHRA	
	WP(C)/ /	MP		17313/2026
179	D-WP(C)/42022/2026	RIBIKA SABAR	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		17314/2026
180	D-WP(C)/42037/2026	MAA THAKURANI SHG, KORAPUT	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17315/2026
181	D-WP(C)/42040/2026	M/S.GLOBAL ENGINEERS, BHUBANESWAR	REHITTA RANAJAN DAS	
	WP(C)/ /	MP		17316/2026
182	D-WP(C)/42043/2026	MAHALAXMI WSHG, NABARANGPUR	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17317/2026
183	D-WP(C)/42044/2026	PRIYANKA SHG, KORAPUT	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		17318/2026

184	D-WP(C)/42046/2026 WP(C)/ /	M/S.BIMAL ENTERPRISES, BHUBANESWAR MP	ARHITTA RANAJAN DAS	17319/2026
185	D-WP(C)/42047/2026 WP(C)/ /	MAA MANGALA MAHI SHG, KORAPUT MP	SUKANTA KUMAR DALAI	17320/2026
186	D-WP(C)/42050/2026 WP(C)/ /	MAA TARINI SHG, KORAPUT MP	SUKANTA KUMAR DALAI	17321/2026
187	D-WP(C)/42024/2026 WP(C)/ /	LACHANA SABAR MP	SOUBHAGYA KUMAR DASH	17322/2026
188	D-WP(C)/42053/2026 WP(C)/ /	M/S JRT VA JV, JHARSUGUDA MP	SARADA PRASANNA SARANGI	17323/2026
189	D-WP(C)/42054/2026 WP(C)/ /	SIBA SHG, KORAPUT MP	SUKANTA KUMAR DALAI	17324/2026
190	D-WP(C)/42056/2026 WP(C)/ /	SAUMYA RANJAN MALLICK MP	ASISH MISHRA	17325/2026
191	D-WP(C)/42057/2026 WP(C)/ /	MAA PATANESWARI SHG, JHARSUGUDA MP	SUKANTA KUMAR DALAI	17326/2026
192	D-WP(C)/42058/2026 WP(C)/ /	DR.BANDITA MISHRA MP	DR. BINODA KUMAR MISHRA	17327/2026
193	D-WP(C)/42025/2026 WP(C)/ /	PAPU MAHAKUDA MP	ANJAN KUMAR BISWAL	17328/2026